

In The Central Administrative Tribunal  
ALLAHABAD BENCH

:: ORDER - SHEET ::

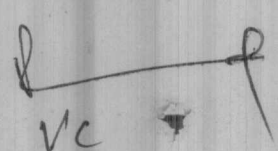
Application No.... OA 452/93 ..... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|-----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       | <p><u>17.7.2000</u></p> <p>Hon. Mr. Justice R.R.K. Trivedi, VC<br/>Hon. Mr. S. Dayal, AM</p> <p>List revised. Nobody is present for the applicant, Sri D.S. Shukla, learned counsel for the respondents. Application is dismissed in default.</p> <p><br/>AM</p> <p><br/>VC</p> <p>(Brijesh)</p> |